

THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
OA.No.2350/91

15

Dated this the 22nd Day of January, 1996.

Hon'ble Shri S.R. Adige, Member(A)
Hon'ble Dr. A.Vedavalli, Member(J)

1. Shri Nand Kumar.
S/o Shri Sukhdev Dube
R/o Vill. & P.O. Hussainabad,
District Balia (UP) at present
posted at 6th Bn. DAP.
Moden Town, Delhi as Sub Inspector No.993/D.
2. Shri Surinder Singh S/o Munshi Ram,
R/o B.254, Main Road, No.2, Meit Nagar,
Nand Nagri, Delhi at present posted as a
Constable No.7221/DAP and present posted
at 6th Bn.DAP, Moden Town Delhi.
3. Shri Tejpal Singh, S/o Shri Chuni Lal,
R/o 9/4929, East Old Seelampur,
Gandhi Nagar, Delhi at present posted
as Constable No.7301/DAP at 6th Bn.DAP
Model Town, Delhi.Applicants

By Advocate: None.

versus

1. Union of India through Chief Secretary
Delhi Administration, Delhi.
2. Commissioner of Police, Police Headquarters,
MSO Building, I.P.Estate, New Delhi.
3. Addl. Commissioner of Police, Armed Police,
Delhi,Police Headquarters, MSO Building,
I.P.Estate, New Delhi.
4. Dy. Commissioner of Police, 6th Bn.DAP,
Model Town, Delhi.Respondents

By Advocate: Shri B.S. Gupta by Shri S.K. Gupta.

O.R.D.E.R (Oral)

None for the applicant although we waited till
2.15 p.m. today.

2. We note that the applicant was absent on
the last consecutive dates, namely 20.3.95, 12.9.95
and 10.1.96. The applicant is also absent today. We
feel that the applicant is not interested to prosecute
the case further.

A

(2)

(16)

3. In the circumstances, the CA is entitled to
be in default for non-prosecution. [↑]
No costs

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Member (A)

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